

**OFFICE OF THE DISTRICT & SESSIONS JUDGE (SOUTH)
SAKET COURTS COMPLEX, NEW DELHI**

ORDER

In pursuance to the order no. 07/DHC/Gaz./G-7/VI.E.2(a)/2016 dated 01.02.2016 of the High Court of Delhi, the cases of Police Station mentioned below in column No. 3 pending in the court mentioned in column No. 2 are hereby withdrawn and assigned to the court mentioned in column No. 4, for disposal in accordance with law with effect from 15.02.2016.

1	2	3	4
Sl. No.	Name of the Transferor Courts	Cases of Police Station	Name of Transferee Courts
1.	Sh. Vipin Kharab, MM-01	Cases of Police Station Safdarjung Enclave	Sh. Gaurav Gupta, MM-04
2.	Sh. Anuj Aggarwal, MM-03	Cases of Police Station Qutub Minar Metro Station and Cases of Delhi Vidyut Board	Sh. Gopal Singh Chauhan, MM-06 (Newly Created Court)
3.	Sh. Gaurav Gupta, MM-04	Cases of Police Station Ambedkar Nagar	

Ahlmads of the Transferor Courts will send the case files/records/proceedings with immediate effect before the next date fixed in the cases to the transferee court and shall ensure that the list of transferred cases is displayed outside the court room with the instructions to the parties to appear before the transferee court on the date fixed.

(ANU MALHOTRA)
DISTRICT & SESSIONS JUDGE (SOUTH)
SAKET COURTS COMPLEX, NEW DELHI

No. Judl./F.75/South/Saket/2016 1378-1400

Dated: 11/02/2016

Copy forwarded for information, compliance and necessary action to:

1. The Registrar General, High Court of Delhi, New Delhi.
2. The District & Sessions Judge (H.Q.), Central District, Tis Hazari Court, Delhi.
3. The Officers concerned.
4. The Director of Prosecution and Chief Prosecutor (South), Saket Courts Complex, New Delhi.
5. The Office of the CMM, Central District, Tis Hazari Court, Delhi
6. The Office of the CMM (South), Saket Courts Complex, New Delhi.
7. The Administrative Officer (Judicial)/Branch In-Charges, Filing Section, Administration Branch, South District, Saket Courts Complex, New Delhi.
8. The Administrative Officer (Judicial)/Branch In-Charge, Computer Branch, Saket Court with direction to upload the same on website of District Court Saket.
9. The Reader to the District & Sessions Judge (South), Saket Courts Complex, New Delhi.
10. The P.S. to the District & Sessions Judge (South), Saket Courts Complex, New Delhi.
11. The PRO/APRO, South District, Saket Courts Complex, New Delhi.
12. The Secretary, Bar Association, Saket, Patiala House, Tis Hazari, Dwarka, Karkardooma, Rohini Courts, Delhi/New Delhi.
13. The Notice Board (through Care Taker), Saket Courts Complex, New Delhi.
14. Guard File.

(ANU MALHOTRA)
DISTRICT & SESSIONS JUDGE (SOUTH)
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